

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Appeal No.527/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th January 2018, 10.30 A.M

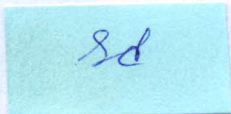
Name of the Company		Vishnu Deo Narayan Infratech-Versus-R.O.C. Jharkhand	
Under Section		252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

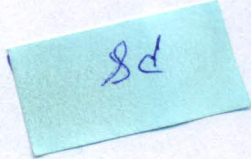
1. CS. ROHIT KUMAR KESHRI (PCS)	} PETITIONER	Rohit Keshri 8/01/18. Alok Naresh 8/01/2018
2. ALOK NARESH (In Person)		

ORDER

Ld. Counsel for the appellant is present.

Heard. Reserved for order.


 (Jinan K.R.)
 Member (J)


 (V.P. Singh)
 Member (J)